THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/3228 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Abhijit Bhattacharyya,

District & Sessions Judge,

Hojai.

Dated Guwahati the 20 May, 2025.

Sub:

Casual leave.

Ref:-

Your letter Nos. DJHj/25/1653 dtd. 16.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 17.05.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 16.05.2025 till the morning of 19.05.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/3229 /A, dated , 20 - 05 - 7025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

20.050.

JT. REGISTRAR (VIGILANCE)